Written Answers [ RADIO STATION AT GULBAKCA

709. SHRI SHERKHAN: Will the Minister of INFORMATION AND BROAD CASTING be pleased to state:

(a) the progress so far made in the establishment of a radio station at Gulbarga in Mysore State; and

(b) when it was expected to be completed as per schedule?

THE MINISTER OF INFORMATION AND BROADCASTING (SHKIMATI INDIRA GANDHI): (a) An auxiliary centre with a transmitter and receiving centre is being set up at Gulbarga. The sites have been taken over and the work of the construction of buildings has just been awarded by the Mysore State Public Works Department. Necessary equipment has been procured.

(b) The installation is likely to be completed by March, 1966.  $\sim$  The work was scheduled to be completed at first during 1963-64, then curing 1964-65 and then by the midc.le of 1965 but got delayed because in spite of a number of efforts the C.F.W.D. were unable to attract tenderers for the construction of the buildings.

## STREAMLINING OF LABOUR DEPARTMENTS

710. SHRI SHERKHAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the steps Government have taken to streamline the administration of the Department of Labour at the Centre and in the States; and

(b) whether his Ministry has any information about the number of States which have streamlined the administration of Labour Departments after the Industrial Truce Resolution of 1962?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. SANJI-VAYYA); (a) The Industrial Truce Resolution recommended that the abour administration at the Centre and the States should be streamlined to ensure prompt settlement of grievances and maintenance of cordial industrial relations. Prompt settlement of disputes at the Centre is being ensured through more frequent inspections, quicker disposal of complaints, timely preventive action to avert work-stoppages, and settlement of greater number of disputes through arbitration. The State Governments have also been requested to take similar steps.

(b) Twelve StatesyAdministrations have so far intimated that they have taken suitable action.

ACTING PROMOTIONS IN THE ARMY

711, SHRI M. P. BHARGAVA: Will the Minister of DEFENCE be pleased to state:

(a) whether in view of the recent largescale expansion in the ranks of subalterns in the Indian Army and acute shortage of officers in higher ranks any orders have been issued for accelerated acting promotions from the ranks of second lieutenant and lieutenant to higher ranks;

(b) whether it is a fact that these orders are being implemented differently in different corps/commands and on that account while some of the subalterns are at present officiating as Captain<sub>s</sub> and Majors, others of like seniority are still held up; and

(c) if so, what steps are proposed to be taken to rationalise acting promotions in all corps/command<sub>s</sub> and to remove a grievance among the junior officers?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (DR. D. S. RAJU): (a) No, Sir, But in all the areas where field service concessions are admissible, normal service limits prescribed for the grant of acting promotions from one rank to the next higher rank up to the rank of L'c. Col. have been suspended w.e.f. the 20th August. 1963 till the duration of the Emergency under